

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 3709/252/HDB/2017
NAME OF THE COMPANY	Pasura Illuminaries Private Limited
NAME OF THE PETITIONER(S)	Pasura Illuminaries Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	COMPANY SECRETARY IN PRACTICE	saurabh.poddar1977@gmail.com 9581186260	S. Poddar

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Saurabh Poddar, learned PCS for the Petitioner and submit that the Applicant Company did not have any turn over for last two years till financial year 2016-17. However, report of the ROC is awaited and direct the ROC to furnish his report well before the next date of hearing. Post the case on 18.12.2017.

**Member (Technical)**

**Member (Judicial)**